

**Affidavit to be furnished by the candidate along with Nomination Paper
Before the Returning Officer**

For election to..... (name of the House)
From... 202 RAIPUR (SC) Constituency (Name of the Constituency)

I, Santosh Kumar Nirala son/daughter/wife of... Sri. Ram Lal Ram
Aged 40 years, resident of Vill: Chuni-tola (mention full postal address), a candidate at the above
Election, do hereby solemnly affirm and state on oath as under:-
Miki, P.O.- Chuni, Ps. Buxar (M) Dist- Buxar, Bihar

(strike out whichever is not applicable)

(1) I am a candidate set up by Janta Dal (U) (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>ANCPNG90306</u>	<u>Nil</u>	<u>Nil</u>
2.	Spouse-	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
3.	Dependent 1	<u>??</u>	<u>??</u>	<u>??</u>
4.	Dependent 2	<u>??</u>	<u>??</u>	<u>??</u>
5.	Dependent 3	<u>??</u>	<u>??</u>	<u>??</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>Act 171 (C) 171 (H) IPC and 133 (IPC) Case is pending.</u> <u>Act 188 upto 30 Ato case is pending</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>Buxar, 44/05 (Dhansu Ps)</u> <u>W.R. No-1989/10 T.R-1788/11</u> <u>I call Muga fort Buxar code at</u> <u>Modul Thana, (Buxar)</u> <u>NPH</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>N/A</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>N/A</u>

(c) Punishment imposed:

N/A

That I give hereinafter below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	50000	20000			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SBT Choue A/C No 314562 Rs 15000/- UCO Bank Bapatnagar A/C No 3413 Rs - 7000/- SBI A/C No 20015 881084, Rs - 253149	P.N.B Bapatnagar A/C No 68114 Rs - 35000	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Birla Sun Life Insurance Rs - 26084	Birla Sun Life Insurance Rs 12044 LIC Rs - 24000	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Mahindra Scorpio BR44P1415 Rs 800000/-	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Golden chain 20 gms 15 mm Value - 25000	Golden chain and Ring etc Rs - 80000/-	NIL	NIL	NIL

(vi)	Any other assets such as value of Claims/interest				
(ix)	Gross Total value	1195233	259000		

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	M0429 Chuni	NIL	NIL	NIL	NIL
	Survey number(s)	P.J. Buxar (M) Khark No 72				
	Area (Total measurement in acres)	One Acre	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	700000	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land					
	Location(s)	NIL	NIL	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings (including apartments)					
	-Location(s)	NIL	NIL	NIL	NIL	NIL
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL

	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments, Location(s) Survey number(s))	Mansu Chandra Pr. Dasgupta (Mr) Khata No. 33	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	08 Dec	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	800000/-	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	1500000	NIL	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s)					
	Name of Bank or FI	NIL	NIL	NIL	NIL	NIL
	Amount outstanding					
	Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.					
	Name(s)	NIL	NIL	NIL	NIL	NIL
	Amount outstanding					
	Nature of loan					

	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	Vehicle Loan Rs 600000/-	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues	600000/-	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

- a. Self..... N/A
b. Spouse..... Teacher

(8) My educational qualification is as under: B.A., LLB (VKSU)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. SANTOSH KUMAR NIRALA
2.	Full postal address	VII- Chuni Tola Mirki, P.S. Buxar (M) Bihar
3.	Number and Name of the constituency and state	202 RAJPLA (SC) Bihar.
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Jante Dal United
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	N/A

(c) Total number of Pending cases where the court (s) have taken cognizance		N/A				
5. PAN of	Year for which last Income Tax Return filed	Total Income Slaves				
(a) Candidate <u>ANCPN 90306</u>	<u>NIL</u>	<u>NIL</u>				
(b) Spouse:						
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	<u>1195233</u>		<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
B.	Immovable Asset	<u>1500000</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
(ii)	Approximate Current Market Price of Asset (Total Value)	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
	Liabilities	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
(i)	Government dues (Total) <u>Loan</u>	<u>600000</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
(ii)	Loans from Bank, Financial Institutions and others (Total)	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
8.	Highest educational qualification: <u>LLB</u> <u>J.K.T. LAW COLLAGE BUXAR, VKSU ARA, YEAR-2009</u> (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 9/11/2011 day of Shrawan 2012

Deponent is identified by Anil Kumar Nishal
Advocate, solemnly affirmed and
sworn before me

Identify the deponent, who is
signed in my presence

Anil Kumar Nishal
DEPONENT

Ram Bachan Singh
Advocate,
Patna, Bihar (India)

Anil Kumar Singh
VOCAL P.H.C.
Reg. No. 3984/95.

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.